## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/612/(IB)/2017 NAME OF THE PETITIONER(S) : SBI (STRESSED ASSETS MANAGEMENT BRANCH) NAME OF THE RESPONDENT(S) : SENTHIL PAPER AND BOARDS PVT LTD UNDER SECTION : 7 RULE 4 S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM 1) P.H. ARVINDH PANDIAN, SENIOR ADVOCATE FOR FOR ROSHAN ATIQ RESPONDENTS AMRITH BHARGAN, ADVO CATES

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## **ORDER**

Proxy representing the counsel for petitioner on record present and prayed time for making submissions as his senior counsel could not attend before the Tribunal due to personal inconvenience. Senior counsel representing the respondent present. Time extended at their request with a direction to file counter and for hearing submissions of both the sides. Put up on 07.11.2017 at 10.30 A.M.

- SM -

K Anantha Padmanabha Swamy Member (Judicial)

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